

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8565/2007

(From the judgement and order dated 10/01/2007 in CMM No. 41/2007 of The
HIGH COURT OF DELHI AT N. DELHI)

M/S. EASTERN EQUIPMENT & SALES LTD.

Petitioner(s)

VERSUS

ING.YASH KUMAR KHANNA

Respondent(s)

(With appln(s) for c/delay in filing SLP and exemption from filing c/c of the
impugned Judgment and permission to place addl. documents on record and
permission to file rejoinder affidavit and with prayer for interim relief and office
report)

Date: 07/12/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr. Jagjit Singh Chhabra, Adv.
Mr. Amanpreet Singh Rahi, Adv.
Mr. Jaswant Persoya, Adv.
Mr. D.K. Tripathi, Adv.

For Respondent(s)

Mr. A.J. Bhambhani, Adv.
Ms. Nisha Bhambhani, Adv.
Mr. Rajiv Mehta, Adv.
Mr. Ahanthem Henry, Adv.

UPON hearing counsel the Court made the following
ORDER

List in January, 2008 for final disposal on a non-miscellaneous day.

(Satish K. Yadav)
Court Master

(Phoolan Wati Arora)
Court Master